

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 72(ND)13
CA. NO.

CORAM:

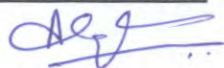


PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017


NAME OF THE COMPANY: M/s Mr. Kashi Nath Shukla & Ors. V/s. M/s. KNS Infracon Pvt.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

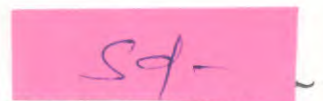
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Anushri Singh	Adv.	R2 & R3	
2	Vikas Singh & Anshu Malhotra	Advocates	Petitioners	
3	Anur Saxena	Adv.	R2 & R3	
4	Nalini	Adv	R2 & R3	Nalini
5	Jayshree Dugar	Adv.	R2 & R3	Jayshree Dugar

ORDER

At the request of the parties, adjourned to 23.03.2017.



[S.K. MOHAPATRA]
MEMER [T]



[INA MALHOTRA]
MEMBER [JUDICIAL]